

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated:18.01.2020

NOTICE

Take notice that the following matters listed on 20.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India
2.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

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By Order

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Registrar